

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th APRIL, 2024, 10:30 A.M.

**CP (CAA)/2/GB/2024
In CA (CAA)/1/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	DNB Finance and Investment Consultants Pvt. Ltd. 2. Jyoti Holdings pvt. Ltd. 3. Karishma Suppliers Pvt. Ltd. (Transferor Companies) And CR Vanijya Pvt. Ltd. (Transferee Company)
UNDER SECTION	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr.N. Gurumurthy, FCA
Ms. Aisha Amin, Adv.
For Respondent (s) :

ORDER

Learned Counsel/Authorized Representative for the petitioner is present.

Matter heard. **Reserve for Order.**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)